

No.RPS.62/2013

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 9<sup>TH</sup> NOVEMBER, 2018

**NOTIFICATION**

Hon'ble the Chief Justice is pleased to station Hon'ble Shri Justice P.G.M. Patil at Kalaburagi Bench of the High Court of Karnataka, with effect from 12<sup>th</sup> November, 2018, until further orders.

BY ORDER,

Sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

**Copy forwarded for information and necessary action to:-**

1. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
2. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
3. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
4. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. All the Prl. District and Sessions Judges in the State.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
9. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
10. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

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11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
12. The Accountant General in Karnataka, Bengaluru.
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17. The Assistant Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/ HCA-II/LCBS/ HCL/HCC / LCA-I/ LCA-II/ LCA-III/ HVB / Printing Section and Stationery Branches of this office.
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